

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

40. C.A. 32/2022

C.A. 28/2022

C.A. 197/2021

C.A. 195/2021

In

C.P. 1183/2020

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Dalhousie Holdings Ltd

V/s.

Bombay Burmah Trading Corporation Limited & Ors.

SECTION 59, 213 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
03.05.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)